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Government of India
Ministry of Commerce & Industry
Department of Commerce
Udyog Bhawan, New Delhi

Notification No. **55** /2015-2020

Dated: **15** January, 2019

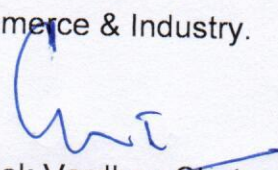
Subject: Amendment in policy condition of Nicotinic Acid & Nicotinamide (Niacinamide/ niacin) under HS Code 29362920 of ITC (HS) 2017, Schedule – I (Import Policy).

S.O. (E): In exercise of powers conferred by Section 3 of FT (D&R) Act, 1992, read with paragraph 1.02 and 2.01 of the Foreign Trade Policy, 2015-2020, as amended from time to time, the Central Government hereby amends **Policy Condition** of Nicotinic Acid & Nicotinamide (Niacinamide/ niacin) under HS Code 29362920 of ITC (HS) 2017, Schedule – I (Import Policy) as under:

Exim Code	Item Description	Existing Policy	Existing policy condition	Revised Policy condition
2936 29 20	Nicotinic Acid & Nicotinamide (Niacinamide/ niacin)	Free	Subject to Policy Condition No.3.	-

2. **Effect of this Notification:** Till now, import of Nicotinic Acid & Nicotinamide (Niacinamide/ niacin) was 'Free' subject to No Objection Certificate (NOC) from Narcotics Commissioner, Gwalior, before import of the item. For import of Nicotinic Acid & Nicotinamide (Niacinamide/ niacin, this Policy Condition is being removed with immediate effect.

This issues with the approval of Minister of Commerce & Industry.


(Alok Vardhan Chaturvedi)
Director General of Foreign Trade &
Ex-officio Addl. Secretary to the Government of India
Email: dgft@nic.in

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Note: The principal notification No. 39/2015-2020, dated the 3rd October, 2018 was published in the Gazette of India, Extraordinary vide number S.O. 5105(E), dated the 3rd October, 2018.